

## Annexure

## Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016

Name of the corporate debtor: HOMIGO REALTY PRIVATE LIMITED Date of commencement of CIRP: 22/02/2023 List of stakeholders as on: 22/02/2023

(Amount in ₹)

Sl. No.	Category of stakeholders	Summary of claims received		Summary of claims admitted		Amount of contingent claims	Amount of claims rejected	Amount of claims under verification	Details in Annexure	Remark, if any
		No. of claims	Amount	No. of claims	Amount					
1	Unpaid insolvency resolution process costs								NA	
2	Liquidation costs incurred till date								NA	
3	Secured financial creditors								1	
4	Unsecured financial creditors	03	5989999	03	5989999				2	Related parties
5	Operational creditors (Workmen)								3	
6	Operational creditors (Employees)								4	
7	Operational creditors (Government Dues)	NIL	NIL	NIL	NIL	NIL	NIL	NIL	5	
8	Operational creditors (other than Workmen, Employees and Government Dues)					NIL	NIL	NIL	6	
9	Other stakeholders, if any (other than financial creditors and operational creditors)								7	
Total										

**Annexure-1**

Name of the corporate debtor: .....; Date of commencement of liquidation: .....; List of stakeholders as on: .....

**List of secured financial creditors**

(Amount in ₹)

Sl. No.	Name of creditor	Details of claim received		Details of claim admitted						Amount of contingent claim	Amount of any mutual dues, that may be set off	Amount of claim rejected	Amount of claim under verification	Remarks, if any	
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Whether security interest relinquished? (Yes/No)	Details of Security Interest	Amount covered by guarantee						% share in total amount of claims admitted

**Annexure-2**

Name of the corporate debtor: **HOMIGO REALTY PRIVATE LIMITED**; Date of commencement of liquidation: **22/02/2023** List of stakeholders as on: **22/02/2023**

**List of unsecured financial creditors**

(Amount in ₹)

Sl. No.	Name of creditor	Details of claim received		Details of claim admitted				Amount of contingent claim	Amount of any mutual dues, that may be set off	Amount of claim rejected	Amount of claim under verification	Remarks, if any
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by guarantee	% share in total amount of claims admitted					
1	JATIN MITRUKA	27-03-2023	19,96,667	19,96,667	Unsecured Loan from related party	NIL	33.34	NIL	NIL	NIL	NIL	related party
2	NIKUNJ BATHEJA	27-03-2023	19,96,666	19,96,666	Unsecured Loan from related party	NIL	33.33	NIL	NIL	NIL	NIL	related party
3	AAKASH VERMA	27-03-2023	19,96,666	19,96,666	Unsecured Loan from related party	NIL	33.33	NIL	NIL	NIL	NIL	related party

**Annexure-3**

Name of the corporate debtor: .....; Date of commencement of liquidation: .....; List of stakeholders as on: .....

**List of operational creditors (Workmen)**

(Amount in  
₹)

Sl. No.	Name of authorised representative, if any	Name of workman	Details of claim received		Details of claim admitted				Amount of contingent claim	Amount of any mutual dues, that may be set off	Amount of claim rejected	Amount of claim under verification	Remarks, if any
			Date of receipt	Amount claimed	Total amount of claim admitted	Amount of claim for the period of twenty-four months preceding the liquidation commencement date	Nature of claim	% share in total amount of claims admitted					

**Annexure-4**

Name of the corporate debtor: .....; Date of commencement of liquidation: .....; List of stakeholders as on: .....

**List of operational creditors (Employees)**

(Amount in ₹)

Sl. No.	Name of authorised representative, if any	Name of employee	Details of claim received		Details of claim admitted				Amount of contingent claim	Amount of any mutual dues, that may be set off	Amount of claim rejected	Amount of claim under verification	Remarks, if any
			Date of receipt	Amount claimed	Total amount of claim admitted	Amount of claim for the period of twelve months preceding the liquidation commencement date	Nature of claim	% share in total amount of claims admitted					

**Annexure-5**

**Name of the corporate debtor: HOMIGO REALTY PRIVATE LIMITED; Date of commencement of liquidation: 22/02/2023 List of stakeholders as on: 22/02/2023**

**List of operational creditors (Government Dues)**

(Amount in ₹)

Sl. No.	Details of Claimant		Details of claim received		Details of claim admitted					Amount of contingent claim	Amount of any mutual dues, that may be set off	Amount of claim rejected	Amount of claim under verification	Remarks, if any	
	Department	Government	Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by lien or attachment pending disposal	Whether lien / attachment removed? (Yes/No)	% share in total amount of claims admitted						

**Annexure-6**

Name of the corporate debtor: **HOMIGO REALTY PRIVATE LIMITED**; Date of commencement of liquidation: **22/02/2023** List of stakeholders as on: **22/02/2023**

**List of operational creditors (other than Workmen, Employees and Government Dues)**

(Amount in ₹)

Sl. No.	Name of creditor	Details of claim received		Details of claim admitted						Amount of contingent claim	Amount of any mutual dues, that may be set off	Amount of claim rejected	Amount of claim under verification	Remarks, if any	
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by lien or attachment pending disposal	Whether lien / attachment removed? (Yes/No)	Amount covered by guarantee	% share in total amount of claims admitted						

**Annexure-7**

Name of the corporate debtor: .....; Date of commencement of liquidation:..... ; List of stakeholders as on:.....

**List of other stakeholders, if any (other than financial creditors and operational creditors)**

(Amount in ₹)

Sl. No	Name of stakeholder	Category of stakeholders (preference shareholders / equity shareholders / partners / others)	Details of claim received		Details of claim admitted					Amount of contingent claim	Amount of any mutual dues, that may be set off	Amount of claim rejected	Amount of claim under verification	Remarks, if any	
			Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by lien or attachment pending disposal	Whether lien / attachment removed? (Yes/No)	Amount covered by guarantee						% share in total amount of claims admitted